

(b) Yes, Sir. Ten firms showed interest in the initial stage.

(c) The Council of Scientific and Industrial Research has entrusted the popularisation of the Solar cooker to the firm which has undertaken to manufacture it. One more firm is shortly taking up the manufacture.

#### ARMS AND AMMUNITIONS

**733. Shri Muniswamy:** Will the Minister of Defence be pleased to state:

(a) the number of persons employed in all the Government arms and ammunition manufacturing factories and industries in India;

(b) the number of pay groups into which they are classified and the number of persons in each group; and

(c) the medical and other facilities provided for them by Government and the amount spent in 1949-50 and 1950-51?

**The Deputy Minister of Defence (Sardar Majithia):** (a) It is not considered to be in the public interest to give this information.

(b) The main groups are:

Gazetted	Rs. 260	2,250
Non-Gazetted	Rs. 200	500
Non-Industrial	Rs. 30	250
Industrial	Rs. 30	185

(c) Hospitals/Dispensaries are provided at all the factories. All factory employees are entitled to medical treatment both as out-patients and in-patients. Dietary charges are levied for cases of hospitalization. Employees' relatives are treated at factory hospitals on payment, subject to availability of accommodation.

Other facilities include Educational, Canteens, Recreational, Co-operative Stores and markets at most factory Estates.

The expenditure on these facilities during 1949-50 and 1950-51 was:

1949-50	Rs. 10,98,602
1950-51	Rs. 12,03,001

#### INDIAN INSTITUTE OF TECHNOLOGY

**734. Shri N. B. Chowdhury:** (a) Will the Minister of Education be pleased to state whether the Government of India are aware that a number of professors of the Indian Institute of Technology have resigned their posts?

(b) If so, what are the reasons for their resignations?

(c) How many foreign professors have resigned?

(d) How many students are there at present in the Institute?

**The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya):** (a) It is not a fact that a number of professors of the Indian Institute of Technology, Kharagpur have resigned their posts.

(b) Does not arise.

(c) One.

(d) 492.

#### MANGANESE

**735. Shri Ganpati Ram:** Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) the position of India in manganese production as compared with other countries;

(b) the average percentage of contents of Indian manganese ores in relation to that of other countries;

(c) the percentage of annual increase or decrease in exports since 1946 and the quantity of home consumption; and

(d) what quantity is used for making ferro-manganese and the present export price per ton in relation to manganese ore?

**The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya):** (a) to (d). A statement giving the information available is laid on the Table of the House. [See Appendix VII, annexure No. 46.]

#### CRIMINAL TRIBES

**736. Shri Brohmo-Choudhury:** (a) Will the Minister of Home Affairs be pleased to state which Tribes are termed as Criminal Tribes and what are their populations?

(b) Who are the members of the Criminal Tribes Welfare Board and what are the functions of this Board?

(c) What schemes have been presented by this Board to Government up-to-date and what steps the Union Government have taken to implement them?

**The Minister of Home Affairs and States (Dr. Katju):** (a) With the repeal of the Criminal Tribes Act, 1924 and corresponding laws in States in India, there are now no longer any tribes termed as Criminal Tribes. The latest available information about the ex-Criminal Tribes in India and